

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1686  
ANSWERED ON:02.08.2001  
REPEAL OF OLD LAWS  
A.P. JITHENDER REDDY

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Commission on review of Administrative Laws had recommended repeal of about 1382 Central Acts;
- (b) if so, the details thereof;
- (c) whether the said Acts have been repealed;
- (d) if so, the details thereof; and
- (e) if not, the time by which these Acts are likely to be repealed/amended ?

**Answer**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS & SHIPPING (SHRI. ARUN JAITLEY)

(a),(b),(c),(d) &(e) : Information is being collected and will be laid on the table of the House.